

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 103 of 2012

Dated : 27th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maruti Suzuki India Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Anurag Sharma for R.1

ORDER

Mr. Anurag Sharma undertakes to file Vakalatnama on behalf of the Commission within one week.

Despite service of notice on all the Respondents, Respondent No.2 has not entered appearance.

Post the matter on **03.09.2012.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson